

undersigned Interim Resolution Professional has received claims from the following Financial Creditors:

Sr. No	Name of the Creditors	Amount claimed by the creditors (Rs in Cr)	Amount admitted (Amount in Cr)
1	Indian overseas Bank Chennai	31,72,36,018	31,72,36,018
2	Shriram City Union Finance Ltd	233,072,639	233,072,639
3	Suraj Agro Infrastructure Private Limited	10,04,53,695	10,04,53,695
	Total		65,07,62,352

(*) – Provisionally admitted subject to further clarification sought regarding interest calculation

5. The undersigned Interim Resolution Professional has duly verified the claims of the aforesaid creditors.
6. In compliance with Section 21(1) of the code the undersigned Interim Resolution Professional certifies the constitution of the Committee of Creditors which consists of the following Financial Creditors presented in the table below;

R. Dhanu



CONSTITUTION OF COMMITTEE OF CREDITORS – MALAR ENERGY AND INFRASTRUCTURE PRIVATE LIMITED